

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:842
ANSWERED ON:19.03.2012
INSTALLATION OF SPEED GOVERNORS
Ahir Shri Hansraj Gangaram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has made installation of speed governors mandatory to control the speed of commercial vehicles in the country;
- (b) if so, whether it is being complied with all the States where installation of speed governors has been implemented;
- (c) if so, the details thereof;
- (d) whether the Government has issued any guidelines in this regard; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) Yes.
- (b) & (c) Rule 118 of Central Motor Vehicles Rules, 1989 was amended in 2002 through notification no. GSR 400(E) dated May 31, 2002; vide which the power to mandate the fitment of speed governor was delegated to the State Government.
- (d) No.
- (e) Does not arise.